

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

C.P. (IB)/998(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.01.2024

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT**
 BANK OF INDIA VS GREEN INDIA
 BUILDING SYSTEMS & SERVICES
 PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. This Bench has noticed that this matter was heard by Bench consisting of Sh. Kuldip Kumar Kareer, Member (Judicial) and Sh. Prabhat Kumar, Member (Technical). However, due to inadvertence order was passed by the Bench comprised of Justice V. G. Bisht (Retd.), Member (Judicial) and Sh. Prabhat Kumar, Member (Technical).
2. In view thereof, order is recalled and the matter be placed before the Bench who have heard.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna